

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE  
MISC. APPLICATION NO. 10 OF 2024  
IN  
EXECUTION APPLICATION NO. 05 OF 2023  
IN  
APPEAL NO. 16 OF 2022**

**IN THE MATTER OF:**

Suvarn Rajaram Bhandekar

.... Applicant

Versus

Goa Coastal Zone Management Authority

& Ors.

.....Respondent

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<b>1.</b>	Reply affidavit on behalf of the Respondent No. 1, Goa Coastal Zone Management Authority.	<b>1-2</b>
<b>2.</b>	Copy of letter bearing no. 7-1-2024/GSBB/Legal/785 dated 14.01.2025 by the Goa State Biodiversity Board and the inspection report are annexed hereto and marked as Annexure-A-1 (Colly).	<b>3-24</b>
<b>3</b>	<b>Proof of Service</b>	<b>25</b>



**Filed By:**

**Surjendu Sankar Das**

(D/889/2008)

Advocate for the Respondent No.1

N-7, C.R. Park

New Delhi- 110019

Mo:9810813651

Email: [office@ssdas.in](mailto:office@ssdas.in)

9818479548 (Kailash-Court Clerk)

Date: 12.03.2025

Place: New Delhi

**BEFORE THE NATIONAL GREEN TRIBUNAL  
WESTERN ZONE BENCH, PUNE  
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**REPLY AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 1, GOA COASTAL  
ZONE MANAGEMENT AUTHORITY.**

I Shri. Sachin Desai, adult, being the Member Secretary, Goa Coastal Zone Management Authority, having my office at 4<sup>th</sup> Floor, Dempo Towers, Patto, Panaji, Goa, do hereby solemnly affirm and state as under:

1. That I am the Member Secretary of Goa Coastal Zone Management Authority. I am conversant with the facts and circumstances of the present case, and I am competent to swear and file the present Affidavit on behalf of Respondent No. 1, on the basis of records and information available with the Department.
2. The Respondent No. 1, Goa Coastal Zone Management Authority is filing the present affidavit in compliance of the order dated 16 February 2024 and 1 July 2024 and 20 January 2025 passed by this Hon'ble Tribunal.
3. That in compliance with the order of this Hon'ble Tribunal, the Respondent No. 1, Requested Goa State Biodiversity Board to carry out joint inspection along with representatives of Respondent No.1, Petitioner and Respondent. Accordingly the Joint inspection was carried out on 20 December, 2024. The observation and suggestion were recorded in the Report. The said Report also contains estimation of cost of Rs. 9,57,000/- towards proposed restoration of the property bearing Survey No. 16/7 of Sernabatim Village, South Goa, Goa. A copy of the report prepared by the Goa State



Biodiversity Board along with letter to the Respondent No. 1 dated 14.01.2025 is annexed hereto and marked as **Annexure-1 (Colly)**.

- 4. That the Respondent No. 1 brings to the attention of this Hon'ble Tribunal that the estimated amount of Rs. 9,57,000/- is received from Respondent Nos. 5 to 12, the Goa State Biodiversity Board shall commence the restoration work at the site which is likely to take 2 to 3 months to complete.
- 5. That the Respondent No. 1 humbly prays for appropriate directions by this Hon'ble Tribunal to the Respondent Nos. 5 to 12 for deposit of Rs. 9,57,000/- to the Goa State Biodiversity in the form of Demand Draft, in order to commence the process of restoration.
- 6. I state whatever I have stated is true to the best of my knowledge and belief and nothing material has been suppressed therefrom.
- 7. I state that all annexures filed with the reply are true copies of their respective originals.

*[Signature]*  
**DEPONENT**

**VERIFICATION**

I, the above named deponent, do hereby verify the contents stated herein above are true to the best of my knowledge. No part of it is false and nothing has been suppressed therefrom.

Verified at Panaji on this 12<sup>th</sup> day of March, 2025.



*[Signature]*  
**DEPONENT**

Executed Before Me  
at Calangute - Goa  
Reg. No. 185/03/2025  
Date: 12/03/2025

*Gracias*  
Venetresya C.P.B. Gracias  
Advocate & Notary  
Bardez-Goa



**GOA STATE BIODIVERSITY BOARD**

C/o Department of Environment & Climate Change  
Opp. Saligao Seminary, Saligao, Bardez, Goa – 403511.  
Website: [www.gsbb.goa.gov.in](http://www.gsbb.goa.gov.in) E-mail: [goanbiodiversity@gmail.com](mailto:goanbiodiversity@gmail.com)

No. 7-1-2024/GSBB/Legal/ 785

Dated: 09/01/2025

To,  
The Member Secretary,  
Goa Coastal Zone Management Authority,  
4<sup>th</sup> Floor, Dempo Tower, Patto Plaza,  
Panaji- 403001

**Sub:** Report of the joint site inspection held on 20/12/2024 from 11:15 am onwards at the property bearing survey no.16/7 of Sernabatim, Salcete, Goa.

Sir,

Kindly find attached herewith the report (16 pages) of joint site inspection held on 20/01/2025 at the property bearing survey no. 16/7 of village Semabatim, Salcete- Goa.

This is for your kind information.

Thanking you.



Yours faithfully,

Dr. Pradip Sarmokadam  
Member Secretary, GSBB



**REPORT OF THE JOINT SITE INSPECTION HELD ON 20/12/2024 FROM 11:15 AM ONWARDS AT THE PROPERTY BEARING SURVEY NO.16/7 OF SERNABATIM, SALCETE, GOA.**

**Site address:** Survey No.16/7 of Sernabatim, Salcete, Goa

**Date of inspection:** 20/12/2024

**Time:** From 11:15 am onwards

**Case reference and details:**

This site inspection has a reference to Misc. Application No. 10/2024(WZ) in Execution Applicant No. 05/2023(WZ) in Appeal No. 16/2022(WZ) of Hon'ble National Green Tribunal, Western Zone Bench, Pune. Goa Coastal Zone Management Authority (GCZMA) passed an order of demolition dated 25.03.2023 of all the existing structures located in survey no. 16/7, Sernabatim, Salcete, Goa and restore the land to its original condition.

Based on the request received from GCZMA to inspect the site on 20/12/2024, Goa State Biodiversity Board (GSBB) carried out the joint site inspection along with GCZMA, representative from applicants' side and respondent to assess the amount which would be needed for restoration work.

**Members present for the inspection:**

1. Shri. Keshav Naik, Engineer, GCZMA
2. Shri. Vighnesh Naik, Field Surveyor, GCZMA
3. Smt. Reshma Kerker, Scientific & Administrative Officer, GSBB
4. Dr. Varsha Raikar Hoble, Project Assistant I, GSBB
5. Adv. Shailesh Henriques, representative from applicants' side
6. Shri. Jovek Cardozo, respondent

**Description of the site and observations:**

1. GSBB accompanied by officials of GCZMA, applicant and respondent inspected the site.
2. Survey numbers were verified and confirmed by GCZMA surveyor.
3. The area is sandy in nature with Arabian sea towards the west. The area is fenced on all the sides with wood, coconut palm leaves, green nets, etc. except for cement fencing on the northern side of the property. (As informed by the respondent this cement fence is not constructed by the respondent). On the western side of the property a permanent retaining wall like structure with stairs was seen.
4. It was observed that septic tanks, plinths exist at the site. It was also noticed that plumbing pipes; underground pipes, wooden logs, PVC water storage tanks, construction debris, etc. lying in the inspected area (Photos attached). Lateritic stones, Mangalore roof tiles were seen stacked in the property; temporary tent like structure covered with plastic sheet is used to stack wooden planks and other materials.

5. Plantation of *Cocus nucifera* (coconut palms), couple of *Acassia auriculiformis*, *Anacardium occidentale*, *Azadirachta indica* along with the growth of ornamental plants, herbs, shrubs, creepers was observed at the site (photos attached).

Some of the flora encountered during the site inspection are as below (Photos attached):

- |                                     |                                  |   |
|-------------------------------------|----------------------------------|---|
| 1) <i>Acacia auriculiformis</i>     | 15) <i>Cocos nucifera</i>        | 30) <i>Psidium guajava</i>                    |
| 2) <i>Allamanda cathartica</i>      | 16) <i>Codiaeum variegatum</i>   | 31) <i>Senna occidentalis</i>                 |
| 3) <i>Alternanthera sessilis</i>    | 17) <i>Crotalaria sp.</i>        | 32) <i>Sesamum indicum</i>                    |
| 4) <i>Alysicarpus monilifer</i>     | 18) <i>Cynodon dactylon</i>      | 33) <i>Sida acuta</i>                         |
| 5) <i>Anacardium occidentale</i>    | 19) <i>Diodia radula</i>         | 34) <i>Synedrella nodiflora</i>               |
| 6) <i>Azadirachta indica</i>        | 20) <i>Dracaena trifasciata</i>  | 35) <i>Tridax procumbens</i>                  |
| 7) <i>Boerhavia diffusa</i>         | 21) <i>Euphorbia hirta</i>       | 36) <i>Urena lobata</i>                       |
| 8) <i>Cajanus scarabaeoides</i>     | 22) <i>Grewia nervosa</i>        | 37) <i>Vinca alba</i>                         |
| 9) <i>Caryota urens</i>             | 23) <i>Indigofera hirsuta</i>    | 38) <i>Vitex negundo</i>                      |
| 10) <i>Cassia tora</i>              | 24) <i>Ipomoea pes capre</i>     | 39) <i>Vitis trifolia</i>                     |
| 11) <i>Celosia argentea</i>         | 25) <i>Leucas aspera</i>         | 40) Some species belonging to family Poaceae. |
| 12) <i>Chamaedorea cataractarum</i> | 26) <i>Mangifera indica</i>      |   |
| 13) <i>Chromolaena odorata</i>      | 27) <i>Mimosa pudica</i>         |   |
| 14) <i>Coccinia grandis</i>         | 28) <i>Phyllanthus niruri</i>    |   |
|                                     | 29) <i>Polyalthia longifolia</i> |   |

#### Suggestions:

- GCZMA may verify ownership and legalities regarding survey No.16/7.
- All the extraneous material such as plinths, stacked lateritic stones, Mangalore tiles, etc existing in the inspected property should be removed in such a way that there should be no leftovers which will interfere in the restoration process. Temporary tent like structures existing in this area should also be removed.
- Area should be restored with local vegetation or should be allowed to rejuvenate naturally.
- Existing *Acacia* trees should be periodically managed and such species should not be allowed to propagate. Vegetation suitable for coastal ecosystem such as *Ipomoea pes capre*, *Cocos nucifera*, *Vitex negundo*, *Calotropis sp.*, *Thespesia populnea*, *Spinifex sp.*, *Crotalaria sp.*, *Pandanus sp.*, etc. are some of the promising sand dune species that could be considered for plantation during restoration.
- GSBB will be able to proceed with the restoration process only if the above is complied.
- Cost estimates for restoration prepared by DRDA is attached.

Prepared by: Dr. Varsha Raikar Hoble, Project Assistant I, GSBB

Approved by: Dr. Pradip Sarmokadam, Member Secretary, GSBB



**I**  
**Annexure: (A) Photos of the site and (B) some of the flora encountered during the site inspection**

**(A) Some of the photos of the site clicked during the site inspection**



**Pic 1: Officials from GSB, GCZMA inspecting the site along with the respondent and representative of the applicant.**



**Pic 2: Dense growth of herbs, shrubs and creepers over a well on the eastern side of the property.**



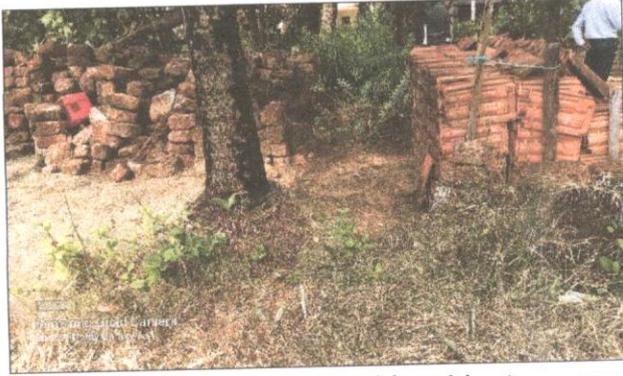
**Pic 3: A well in use on the southern side of the property.**



**Pic 4: Overgrowth of dried diverse vegetation was observed at the site.**



**Pic 5: Lateritic stones were seen stacked at the site.**



Pic 6: Mangalore roof tiles and lateritic stones were seen stacked at the site.



Pic 7: Plastic water storage tank and other materials are kept in the property

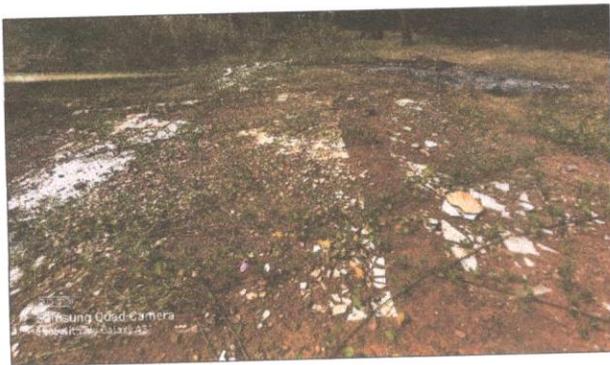


(a)



(b)

Pics 8: Photos (a) & (b) shows the presence of plumbing pipes, septic tanks and underground pipes.



(c)



(d)



(e)



(f)



(g)



(h)



(i)



(j)



(k)



(l)

Pics 9: Photos (c) to (l) shows the presence of plinths and construction debris at various locations at the site



Pic 10: Temporary tent like structures (02 nos.) covered with plastic sheet (with some materials inside) were present at the site.



(m)



(n)



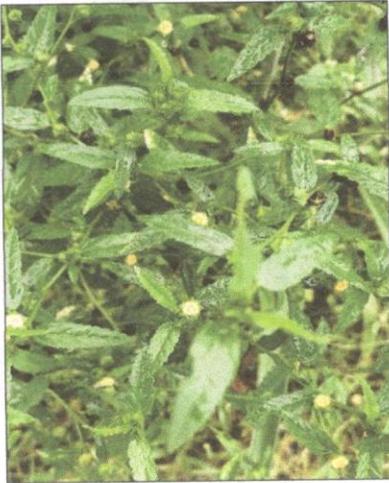
(o)

Pics 11: Photos (m) to (o) show retaining wall like structure with stairs existing on the western side of the property.

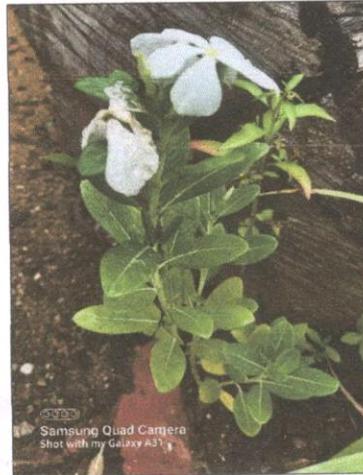


Pic 11: Metal frame existing at the site.

(B) Some of the flora encountered during the site inspection



*Sida acuta*



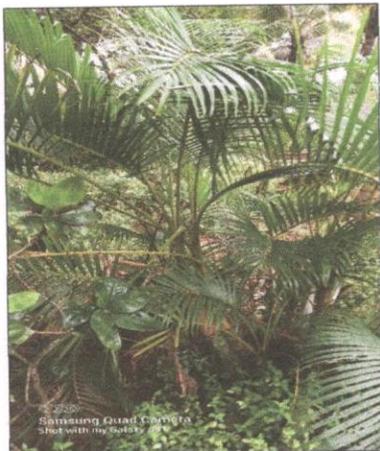
*Vinca alba*



*Allamanda cathartica*



Unidentified



*Chamaedorea cataractarum*



*Dracaena trifasciata*



*Tridax procumbens*



*Synedrella nodiflora*



*Chromolaena odorata*



*Vitex nigundo*



Family: Poaceae



*Cynodon dactylon*



*Euphorbia tithymaloides*



*Polyscias fruticosa*



*Pennisetum setaceum*



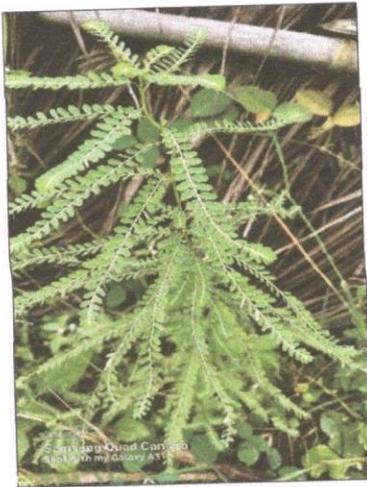
*Dactyloctenium aegyptium*



*Eragrostis pilosa*



*Cyperus sp.*



*Phyllanthus niruri*



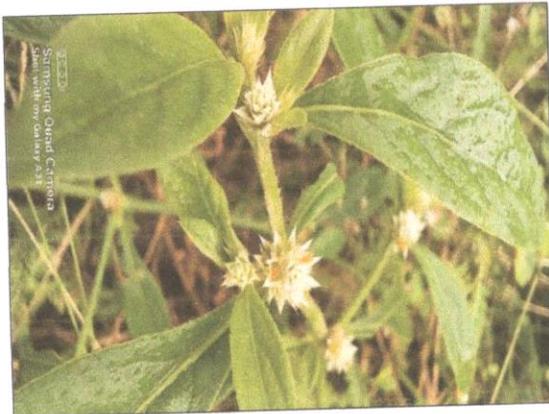
*Leucas aspera*



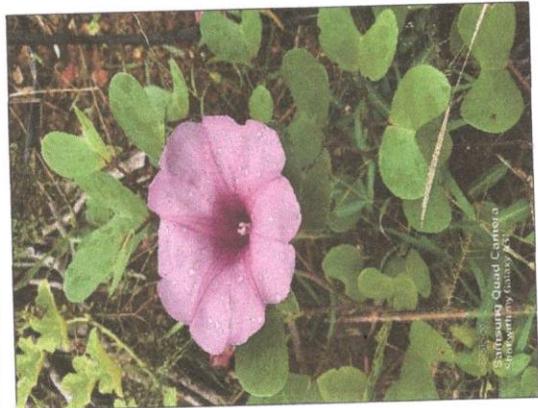
*Diodia radula*



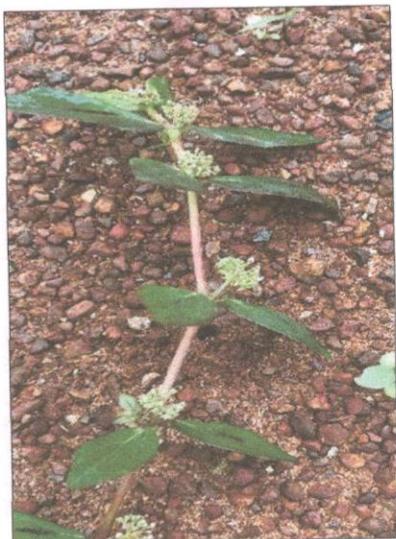
Flower of *Diodia radula*



*Alternanthera sessilis*



*Ipomoea pes capre*



*Euphorbia hirta*



Family: Cucurbitaceae



*Senna occidentalis*



Flowers of *Senna occidentalis*



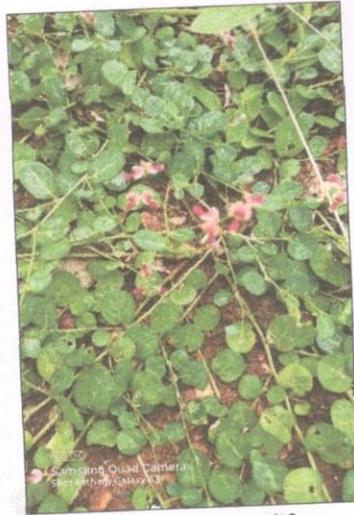
*Coccinia grandis*



*Grewia nervosa*



*Vitis trifolia*



*Alysicarpus monilifer*



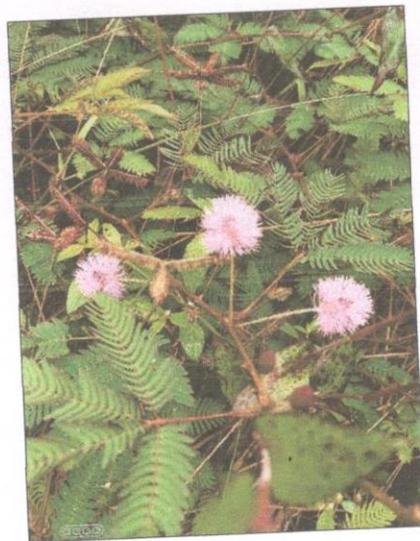
*Physalis minima*



*Cajanus scarabaeoides*

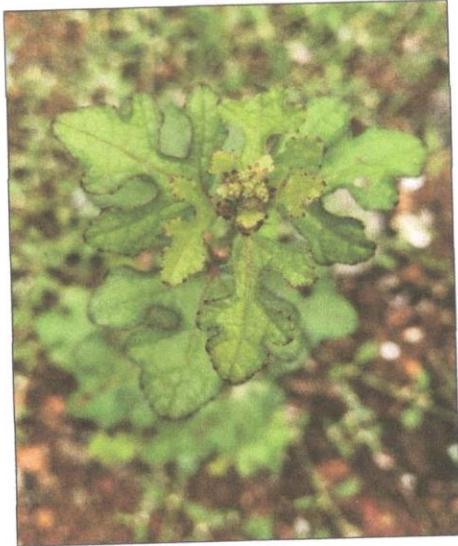


*Boerhavia diffusa*



*Mimosa pudica*

162



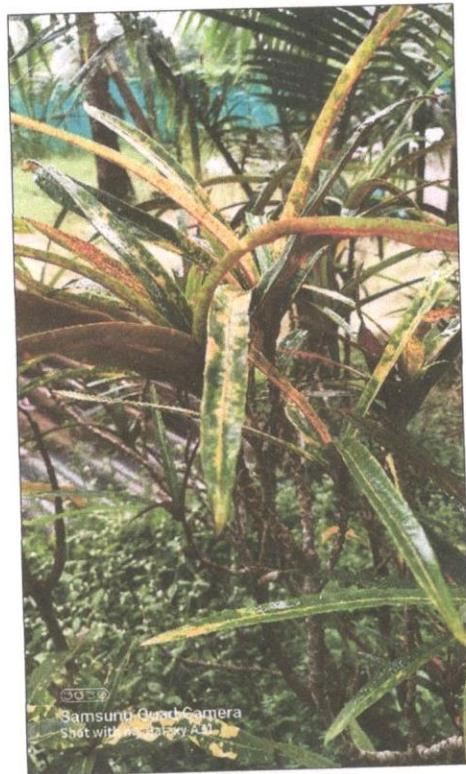
*Urena lobata*



Flower of *Urena lobata*



*Codiaeum variegatum*



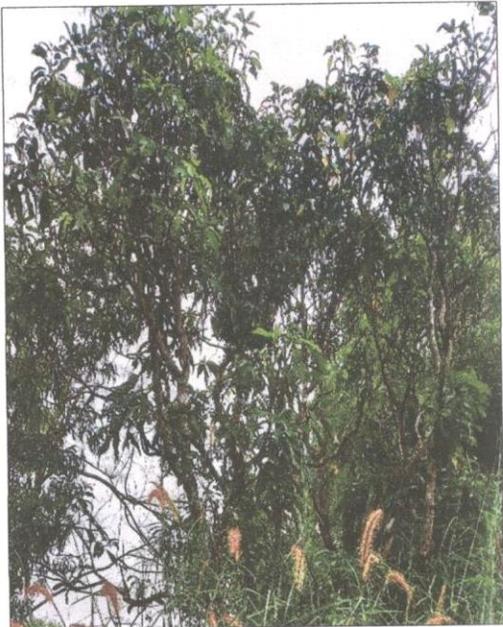
*Codiaeum variegatum*



Twig of *Anacardium occidentale*



Fully grown cashew tree



*Mangifera indica*

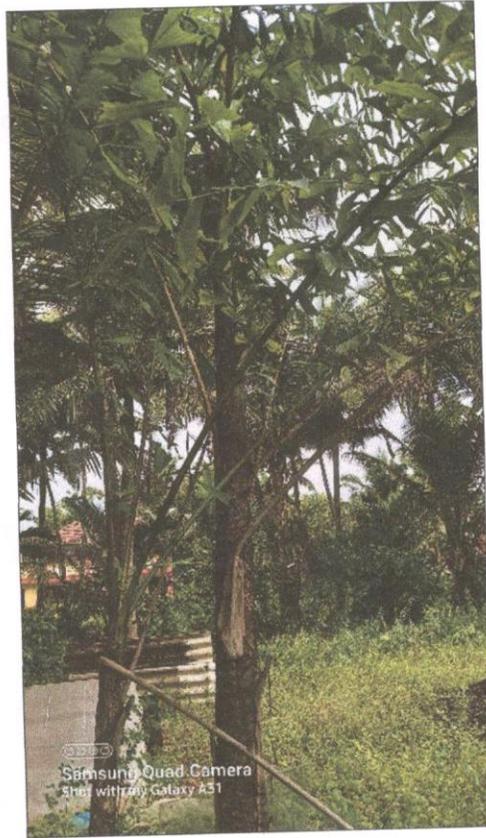


*Polyalthia longifolia*



Samsung Quad Camera  
Shot with my Galaxy A31

*Acacia auriculiformis*



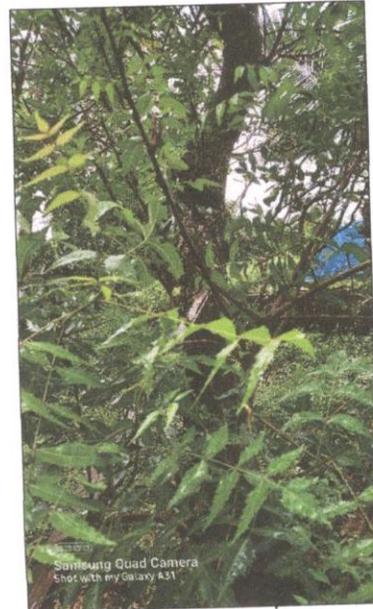
Samsung Quad Camera  
Shot with my Galaxy A31

*Caryota urens*



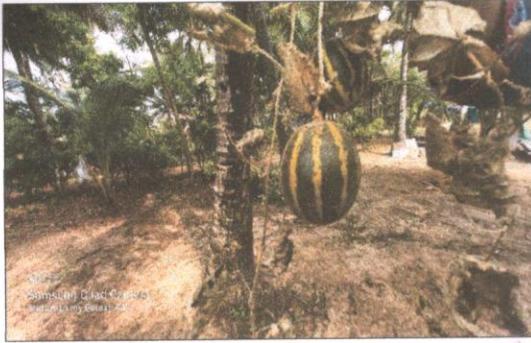
Samsung Quad Camera  
Shot with my Galaxy A31

*Psidium guajava*



Samsung Quad Camera  
Shot with my Galaxy A31

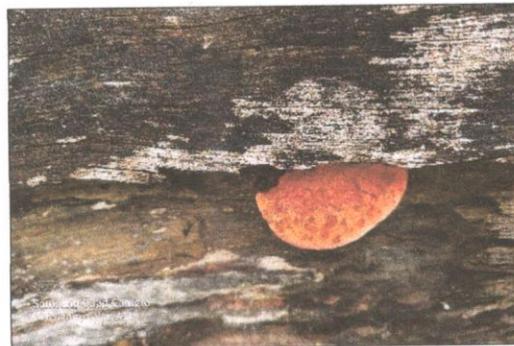
*Azadirachta indica*



Family: Cucurbitacea



Dead crotons and other plants



Fungi growing on dead wood

**GOA STATE BIODIVERSITY BOARD (GSBB)**  
 C/o Department of Science, Technology & Environment  
 Opp. Saligao Seminary, Saligao, Bardez, Goa – 403511.  
 Website: [www.gsbb.goa.gov.in](http://www.gsbb.goa.gov.in) E-mail:- [goanbiodiversity@gmail.com](mailto:goanbiodiversity@gmail.com)  
 Phone No-(0832)2407032 Fax-2407033

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**Annexure-III**

**Name of Work: Proposed restoration work in the property bearing Survey No. 16/7, of Sernabhathi village in Salcete.**

In continuation to estimate given by District Rural Development Agency, Placed at Annexure II (copy enclosed) , there shall be an additional cost of 20% of the amount of Rs. 7,97,500/- estimated by DRDA.

Sr.No	Description	Amount in (Rs.)
1.	Amount estimated by DRDA	7,97,500.00
2.	Additional cost of 20% of Rs. 7,97,500.00 for execution , supervision & monitoring and other costs such as report preparation, handling charges, institutional costs)	1,59,500.00
3.	<b>Total : (Rupees nine lakh fifty seven thousand only</b>	<b>9,57,000.00</b>

Prepared by:  
 Accounts Clerk,GSBB

Checked by:  
 Scientific & Administrative Officer, GSBB

Authorised by:  
 Member Secretary,GSBB



**167**  
**GOA STATE BIO-DIVERSITY BOARD**  
**GROUND FLOOR, GOA STATE POLLUTION CONTROL BOARD**  
**OPPOSITE SALIGAO SEMINARY**  
**SALIGAO, BARDEZ-GOA**

Name of work: Proposed Restoration work in the property bearing survey no: 16/7 of Sernabhati village in Salcete taluka

**ABSTRACT SHEET**

Sr.No.	Description	Unit	Qty	Rate	Amount
1	Preparation of area for restoration by using manual labour and ecological methods thereby removal of Unserviceable Soil with disposal upto 1000 metres (Removal of unserviceable soil including excavation, loading and disposal upto 1000 metres lead but excluding replacement by suitable soil which shall be paid separately as per clause 305.) vide GSR2023 Roads/Item No:3.11	cu.m	690.30	18.00	12425.40
2	Removal of cementitious material & concrete items and responsible disposal and demolishing laterite stone masonry in cement mortar including stacking of serviceable material & disposal of unserviceable material within 50 mts. Lead vide GSR 2023 Buildings/ Item No: 12038	cu.m	107.30	1136.00	121897.80
3	Removal of cementitious material & concrete items and responsible disposal at designated site including Demolishing R.C.C. work including stacking of steel bars & disposal of unserviceable within 50 mts. lead. vide GSR 2023 Buildings/ Item NO: 12030	cu.m	2.30	1618.00	3721.40
4	By Manual Labour including Loading, Unloading stacking for a lead less than 0.50 kms vide GSR 2023 Buildings/ Item No: 3349-50/ 3351-52/ 3355-56				
iv)	Excavated debris	cu.m	109.60	123.00	13480.80
5	Transportation and Carriage of cementitious materials & concrete items or any other waste material like Lime, Building rubbish, manure sludge, moorum, excavated rock by Tipper Truck including loading and unloading upto a distance of 32 km vide Rate Analysis	cu.m	799.90	280.00	223972.00
6	Machined and manual removal of cementitious materials & concrete items by hiring hydraulic excavator for removing unserviceable soil and loading it in tipper truck for transporting it to the designated site for disposing vide Market Rate	Hours	40.00	1400.00	56000.00
7	Making structure with traditionally preventive methods and wherever inevitable only mechanical methods by using random rubble masonry of laterite/ basalt stone not less than 20 cm laid dry in pitching rivetment etc. as directed by GSBB officiale vide GSR 2023 Buildings/ Item No: 5037	cu.m	25.00	2587.00	64675.00
8	Restoration of land and adjoining area using natural sand by supplying and filling in plinth under floors, trenches or area specified by GSBB officiale including watering ramming consolidating, dressing, complete vide GSR 2023 Buildings/ Item No: 4017				
a)	Sand	cu.m	7.20	2314.00	16660.80
b)	Moorum	cu.m	44.60	662.00	29525.20
9	Restoration of greenery and local vegetation by means of plantation thereby digging holes in ordinary soil and refilling the same with the excavated earth mixed with manure or sludge in ratio of 2: 1 by volume (2 parts or stacked volume of earth after reduction by 20% and 1 part of stacked volume of manure after reduction by 40%) flooding with water, dressing including removal of rubbish & surplus earth if any with all leads & lifts (cost of manure or sludge of extra good earth if needed to be paid for separately) vide GSR 2023 Buildings/ Item No: 13006				
	Holes 1.2m dia and 1.2m deep	each	35.00	550.00	19250.00
10	Responsible disposal of C&D waste at designated site ie. Tuem Industrial Estate by Tipper truck of 8m3 vide Rate Analysis	Nos	80.00	500.00	40000.00
11	Supplying of various varieties of plant saplings on site to restore the land as per direction of the GSBB officiale vide Market Rate	Nos	35.00	1200.00	42000.00
	Total			Rs.	643603.40
	Add 5% Contingencies			Rs.	32180.17
	Total			Rs.	675783.57
	Add 18% G.S.T.			Rs.	121641.04
	Total			Rs.	797424.61
	Rounding			Rs.	797500.00



*Handwritten signature*

**GOA STATE BIO-DIVERSITY BOARD**  
**GROUND FLOOR, GOA STATE POLLUTION CONTROL BOARD**  
**OPPOSITE SALIGAO SEMINARY**  
**SALIGAO, BARDEZ-GOA**

**Name of work: Proposed Restoration work in the property bearing survey no: 16/7 of Sernabhati village in Salcete taluka**

**MEASUREMENT SHEET**

Sr.No.	Description	No.	L	B	H	Qty	
1	Preparation of area for restoration by using manual labour and ecological methods thereby removal of Unserviceable Soil with Disposal upto 1000 metres (Removal of unserviceable soil including excavation, loading and disposal upto 1000 metres lead but excluding replacement by suitable soil which shall be paid separately as per clause 305.) vide GSR2023 Roads/ Item No:3.11						
	Front side	1	22.00	16.00	1.10	387.20	
	Back side	1	22.00	9.00	0.70	138.60	
	"	1	23.00	11.00	0.65	164.45	
						690.25	
					say	690.30	cu.m
2	Removal of cementitious material, concrete items from site and responsible disposal of it and demolishing laterite stone masonry in cement mortar including stacking of serviceable material & disposal of unserviceable material within 50 mts. Lead vide GSR 2023 Buildings/ Item No: 12038						
	Well1	2	3.14	1.25	5.00	39.25	
	Well2	1	1.50	1.00	5.00	7.50	
	Laterite mas.wall at Front side	1	16.00	2.50	1.00	40.00	
	Laterite masonry wall in the property	4	10.00	0.30	0.40	4.80	
	Existing ST1	1	8.00	0.30	2.00	4.80	
	Existing ST2	1	10.00	0.30	2.00	6.00	
	Existing ST3	1	9.00	0.30	2.00	5.40	
						107.75	
					say	107.30	cu.m
3	Removal of cementitious material & concrete items and responsible disposal at designated site including Demolishing R.C.C. work including stacking of steel bars & disposal of unserviceable within 50 mts. lead. vide GSR 2023 Buildings/ Item NO: 12030						
	Existing ST1	1	2.00	2.00	0.15	0.60	
	Existing ST2	1	3.00	2.00	0.15	0.90	
	Existing ST3	1	2.50	2.00	0.15	0.75	
						2.25	
					say	2.30	cu.m
4	By Manual Labour including Loading, Unloading stacking for a lead less than 0.50 kms vide GSR 2023 Buildings/ Item No: 3349-50/ 3351-52/ 3355-56						
iv)	Excavated debris						
	Quantity to be carried [Item No:2, 3]					109.60	
						109.60	cu.m
5	Transportation and Carriage of cementitious materials & concrete items or any other waste material by Tipper Truck like Lime, Building rubbish, manure sludge,						

7	Making structure with traditionally preventive methods and wherever inevitable only mechanical methods by using random rubble masonry of laterite/ basalt stone not less than 20 cm laid dry in pitching rivetment etc. as directed by Engineer incharge vide GSR 2023 Buildings/ Item No: 5037						
		1	25.00	1.00	1.00	25.00	
						25.00	cu.m

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8	Restoration of land and adjoining area using natural sand by supplying and filling in plinth under floors, trenches or area specified by Engineer incharge including watering ramming consolidating, dressing, complete vide GSR 2023 Buildings/ Item No: 4017						
a)	Sand						
	Well1	2	3.14	1.25	0.50	3.93	
	Well2	1	1.50	1.00	0.50	0.75	
	Restoration area	1	5.00	5.00	0.10	2.50	
						7.18	
						say	7.20 cu.m
b)	Moorum						
	Well1	2	3.14	1.25	4.50	35.33	
	Well2	1	1.50	1.00	4.50	6.75	
	Restoration area	1	5.00	5.00	0.10	2.50	
						44.58	
						say	44.60 cu.m
9	Restoration of greenery and local vegetation by means of plantation thereby digging holes in ordinary soil and refilling the same with the excavated earth mixed with manure or sludge in ratio of 2: 1 by volume (2 parts or stacked volume of earth after reduction by 20% and 1 part of stacked volume of manure after reduction by 40%) flooding with water, dressing including removal of rubbish & surplus earth if any with all leads & lifts (cost of manure or sludge of extra good earth if needed to be paid for separately) vide GSR 2023 Buildings/ Item No: 13006						
	Holes 1.2m dia and 1.2m deep						
	For tree plantation	35				35.00	
						35.00	each
10	Responsible disposal of C&D waste at designated site ie. Tuem Industrial Estate by Tipper truck of 8m3 vide Rate Analysis	80				80.00	
						80.00	Nos
11	Supplying of various varieties of plant saplings on site to restore the land as per direction of the GSBB officials vide Market Rate	35				35.00	
						35.00	Nos

J.E.

E.E.



Harshit Dhamija &lt;harshit@ssdas.in&gt;

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**Service of Compliance Affidavit on behalf of Respondent No. 1 in the matter of Suvarn Rajaram Bandekar Vs GCZMA & Ors.**

1 message

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**Harshit Dhamija** <harshit@ssdas.in>

15 March 2025 at 20:33

To: "Shailesh Henriques." <shenriques33@gmail.com>, advocatedangare@gmail.com, Pradosh Dangui <pradoshdangui@gmail.com>, dycrev.south.goa@nic.in, cols.goa@nic.in, jovek1069@gmail.com, joveckxcardozo@gmail.com, Odry Fernandes <audrycardozo@gmail.com>, cardozo.shweta@hotmail.co, savioperry\_2005@yahoo.co.in, csunifer@yahoo.com

Cc: gczma gczma <goacoastalzone@gmail.com>, Surjendu Sankar Das <surjendu@ssdas.in>

Dear All,

Please find attached the copy of the report in compliance of order dated 20 January 2025 passed by the Hon'ble Tribunal.

Regards

**Chambers of Surjendu Sankar Das***Advocate-on-Record*

Supreme Court of India

*Standing Counsel for State of Goa**Standing Counsel for Andaman & Nicobar Administration*

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